

COMPETITION APPELLATE TRIBUNAL

CA 59/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Army Welfare Housing Organization	...Applicant
Vs.	
The Chief Administrator, Haryana Urban Development Authority & Ors.	...Respondent

Appearances : Shri A.K. Tiwari, Advocate for the Applicant

Shri Sanjay Singh, Advocate for the Respondent

ORAL ORDER

11th August 2010

Again a prayer is made on behalf of the respondent to file reply. Normally, we does not accept such a prayer but because of the difficulty indicated, we accept the prayer subject to payment of Rs. 2500/- cost to the applicant within three weeks.

The matter shall be listed on 15th September 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 60/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Sh. Vishal ...Applicant

Vs.

M/s. Goyal Sons & Anr. ...Respondent

Appearances : Shri C.M. Sharma, Advocate for the Applicant

ORAL ORDER

11th August 2010

Reply has not been filed by Respondents Nos. 1 & 2. None appears for them. They are set ex-parte.

List this matter on 29th September 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 61/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

M/s. Dalmia Resorts International Pvt. Ltd. ...Applicant

Vs.

Manitowoc Food Service Group, USA & Ors. ...Respondent

Appearances : Ms. Neelam Gupta, Proxy counsel for the
Applicant

ORAL ORDER

11th August 2010

Fresh steps be taken to serve the Notice on Respondents Nos.

2 to 4. 'Dasti' summons be permitted.

List this matter on 29th September 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 46/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

Housing Development Finance
Corporation Ltd.

...Respondent

Appearances : Shri C. Shanmugam, ADG for the DG

ORAL ORDER

11th August 2010

List this matter on 28th September 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 157/2007

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Mrs. Santosh Aggarwal ...Complainant

Vs.

M/s. Omaxe Construction Ltd. ...Respondent

Appearances : None for the Complainant

Shri Harish Garg, Advocate for the Respondent

ORAL ORDER

11th August 2010

None appears for the complainant. Similar was the position on 6th April 2010. Accordingly, the petition is dismissed for non-prosecution.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

RA 14/2008
UTPE 45/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

DG [I & R]
Sukhbir Singh ...Complainant

Vs.

Citi Bank, N.A. ...Respondent

Appearances : Shri C. Shanmugam, ADG for the DG

Ms. Roopali Singh along with
Ms. Archana, Advocates for the Respondent

ORAL ORDER

11th August 2010

In view of the affidavit filed on behalf of the respondent

[Affirmed by Shri H. Sridhar]. Nothing further survives in this case.

Proceedings are closed.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

MA /2010
CA 64/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

M/s. Rotomac Exports Pvt. Ltd. ...Applicant

Vs.

M/s. Daimler Chrysler Pvt. Ltd. & Anr. ...Respondent

Appearances : Shri Anil Agarwal, Advocate for the Applicant

Shri Harish Sandhu, Advocate for Respondent
No.1

Shri Sanjay Kumar Pathak, Advocate for
Respondent No.2.

ORAL ORDER

11th August 2010

List this matter on 30th September 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 458/1997

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

K.L. Pharmacy & Ors.

...Respondent

Appearances : Shri R.D. Makheeja, Advocate for the
Complainant

ORAL ORDER

11th August 2010

Heard Shri R.D. Makheeja, Advocate for the DG. Respondent Nos. 3, 5 & 6 have been discharged from the array of the respondents, vide order dated 15th April 2009, in view of the Undertaking filed under Section 36D(2) of the MRTP Act 1969 [in short the "Act"]. Respondent Nos. 1 & 4 have not appeared since 9th October 1998. Respondent No.2 is also not represented. The Undertakings has given by Respondent Nos. 3, 5 & 6 are to the effect that the advertisements as impugned in these proceedings shall not be repeated. We feel that similar restrain is to be imposed

in respect of Respondent Nos. 1, 2 & 4. It is ordered, accordingly.

These proceedings are closed and disposed of.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

Proceedings are closed. Notice of Enquiry stands discharged.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 691/2000

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Sarat Kumar Rout ...Applicant

Vs.

Telco Construction Equipment Ltd. ...Respondent

Appearances : Shri A.C. Pradhan, Advocate for the Applicant

Shri Varun Singh, Proxy counsel for the
Respondent

ORAL ORDER

11th August 2010

Written synopsis of arguments filed by Respondent No. 1 is on record. It is stated that the learned counsel for the said respondent is hospitalized. In view of this, a prayer is made for an adjournment.

List this matter on 29th September 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

RTPE 25/2006

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

DG [I & R] ...Complainant

Vs.

Philips Electronics (I) Ltd. ...Respondent

Appearances : Shri C. Shanmugam, ADG for the DG

Shri Jay Salva along with
Ms. Meenakshi Ogra, Advocates for the
Respondent

ORAL ORDER

11th August 2010

At the request of the representative of the DG, the matter is
adjourned to 30th September 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 602/2000

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Anil Aggarwal

...Applicant

Vs.

DDA

...Respondent

Appearances : Applicant in person

ORAL ORDER

11th August 2010

It appears that our Notices to the respondent issued were directed to be issued in terms of the orders dated 15th February 2010 and 8th April 2010. No Notice was issued in case of the first order and in the later case on 5th August 2010. Issue Notice immediately in terms of the earlier orders.

List this matter on 29th September 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 138/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Bhipender Singh ...Applicant

Vs.

Angel Booking Limited ...Respondent

Appearances : Ms. Rajrani Bhalla, Advocate for the Respondent

ORAL ORDER

11th August 2010

As a last chance, opportunity is granted to the respondent to file its response within three weeks.

The matter shall be listed on 30th September 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 64/2006

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

DG [I & R] ...Complainant

Vs.

M/s. Maxwell Industries Ltd. ...Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG

Shri R.R. Kumar, Advocate for the Respondent

ORAL ORDER

11th August 2010

It is stated that fresh affidavit of evidence of the witness shall
be filed within a week.

The matter shall be listed on 29th September 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 88/2003

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Colour Lab ...Applicant

Vs.

Kodak India Ltd. ...Respondent

Appearances : Shri S.P. Sen, Advocate for the Applicant

Shri Ravinder Narain, Sr. Advocate along with
Shri S. Deb, Advocate for the Respondent

ORAL ORDER

11th August 2010

Re-list the matter on 29th September 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 132/2001

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Jdr. Exports (P) Ltd.

...Applicant

Vs.

Container Weigh International

...Respondent

Appearances : Shri Arvind Chadha, Advocate for the Respondent

ORAL ORDER

11th August 2010

None appears for the applicant. Learned counsel for the respondent has filed a zerox copy of a document filed by the applicant seeking permission to withdraw the complaint. That being so, proceedings are closed and disposed of.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 54/2007

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Raghubir Singh Dinkar ...Applicant

Vs.

Durga Builders Pvt. Ltd. ...Respondent

Appearances : Shri R.D. Makheeja, Advocate for the Applicant

Shri Rajkumar, Proxy counsel for the Respondent

ORAL ORDER

11th August 2010

Affidavit of evidence of the applicant shall be filed within three weeks. If any document is filed, the admission / denial of the documents shall take place on 16th September 2010.

The matter shall be listed on 30th September 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

MA /2010
CA 55/2007

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Dr. M.K. Paramjit Singh ...Applicant

Vs.

Brijwasi Printers Pvt. Ltd. ...Respondent

Appearances : A. Subhashini, Advocate for the Applicant

Shri N.N. Gupta, Advocate for the Respondent

ORAL ORDER

11th August 2010

In view of the order dated 6th April 2010, the affidavit of evidence of the respondent along with documents, if any, shall be filed within three weeks. If it is done, the admission / denial shall take place on 15th September 2010.

The matter shall be listed on 29th September 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 346/1998

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Ranjeet Sagar Dam Project ...Applicant

Vs.

Lloyed Insulation (I) Ltd. & Anr. ...Respondent

Appearances : Shri Kumar Dushyant Singh, Advocate for the
Applicant

Shri Paras Chaudhry, Advocate for Respondent
No.2

ORAL ORDER

11th August 2010

Affidavit of evidence of Respondent No.2 shall be filed within
three weeks.

The matter shall be listed on 30th September 2010.

MA is disposed of.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

RTPE 128/1999

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

DG [I & R]

...Applicant

Vs.

Reebok International Ltd.

...Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG

Shri Arpan Behl, Advocate the Respondent

ORAL ORDER

11th August 2010

It is stated that the witness who has to be appeared, met with an accident. The matter shall be listed on 15th September 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 73/2004

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Anand Prakash ...Applicant

Vs.

National Book Trust ...Respondent

Appearances : Ms. Sushila Ram, Advocate for the applicant

Shri B.K. Satija, Advocate for the Respondent

ORAL ORDER

11th August 2010

Heard the learned counsel for the parties for some time. We feel that a look at the allotment order / letter of the respondent would be necessary. Let it be brought on record along with an affidavit within a period of four weeks.

The matter shall be listed on 30th September 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 402/1999

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

L.T. Overseas Ltd. ...Complainant

Vs.

The Project & Equipment Corporation of
India Ltd. & Ors. ...Respondent

Appearances : Shri M. Sinha, Advocate for the Complainant

Shri Varun Singh, Advocate for Respondent No.1

ORAL ORDER

11th August 2010

At the request of the learned counsel of Respondent No. 1, the
matter is adjourned to 15th September 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member